

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.413
IB/752/ND/2022

IN THE MATTER OF:

State Bank Of India (Through RP Mr. Chanchal Dua) ... Applicant

Versus

Shri Krishan Dhingra ... Respondent

Order under Section 95 (1).

Order delivered on 19.01.2023

Coram:

Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Mr. Vibhar Mathur, Adv.
For the RP : Ms. Chanchal Dua, RP
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 28.02.2023.

Sd/-
Vishal Rana
Court Officer
Court IV